

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 44 of 2014 & 74 of 2014

Dated : 22nd August, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 44 of 2014

Dakshin Haryana Bijli Vitran Ltd.	...	Appellant(s)
Versus		
GMR Kamalanga Energy Ltd. & Ors.	...	Respondent(s)

Appeal No. 74 of 2014

GRIDCO Ltd.	...	Appellant(s)
Versus		
GMR Kamalanga Energy Ltd. & Ors.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. G. Umapathy (A. No. 44/14) Mr. R.K. Mehta & Ms. Ishita Choudhuri Dasgupta (A. No. 74/14)
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-5 in A. No.44/14 & for R-6 in A. No. 74/14.

ORDER

It is pointed out by the learned counsel for the appellants that a similar issue is being heard in Appeal No. 91 of 2014 which is scheduled for hearing on 11th September, 2014 before the other Bench of this Tribunal and therefore, it would be better if all these Appeals are heard together by the same Bench.

Accordingly, the matter may be placed before the Hon'ble Chairperson of this Tribunal through Registry for further necessary orders.

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**